

COURT-I
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

IA NO. 1139 OF 2019
DFR NO. 2152 OF 2019

Dated: 29th July, 2019

Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member

In the matter of:

Maithon Power Limited

.... Appellant(s)

Versus

Central Electricity Regulatory Commission & Ors.

.... Respondent(s)

Counsel for the Appellant(s) : Mr. S. Venkatesh
Mr. Somesh Srivasthava

Counsel for the Respondent(s) : ----

ORDER

Issue notice on delay application as well as the main appeal to the Respondents returnable on 28.08.2019. Dasti, in addition, is also permitted.

List the matter on **28.08.2019.**

(S. D. Dubey)
Technical Member

(Justice Manjula Chellur)
Chairperson

vt/mkj